

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4172
ANSWERED ON:24.08.2005
MERIT PERFORMANCE IN WRITTEN TEST
Rajbhar Shri Chandra Dev Prasad

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the DoPT has framed rules and regulations following the directions of the Hon`ble Supreme Court of India that the persons should be recruited/selected on the basis of merit performance in written test instead of performance in interview;
- (b) if so, the details in this regard;
- (c) the specific reasons for ignoring the merit performance of the candidates in written test by the Bhabha Atomic Research Centre, Recruitment and Assessment Centre-DRDO, Indian Space Research Organisation, Bharat Electronics Limited, National Fertilizers Limited, Hindustan Aeronautics Limited and other PSUs; and
- (d) the action the Government proposes to take in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): No Sir. No such direction of Hon`ble Supreme Court has been brought to the notice of the Government.
- (b): Does not arise.
- (c): Any recruitment/selection has to be made only in accordance with the scheme of examination/selection procedure prescribed for it.
- (d): Does not arise.